ITEM NO.32 COURT NO.1 SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1164/2023

ASHOK KUMAR SHARMA, INDIAN FOREST SERVICE (RETD) & ORS. Petitioner(s)

VERSUS

UNION OF INDIA & ANR. Respondent(s)

IA No. 89434/2025 - APPLICATION FOR PERMISSION
IA No. 133296/2024 - APPLICATION FOR PERMISSION
IA No. 134865/2024 - APPLICATION FOR PERMISSION
IA No. 10020/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 133300/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 256409/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 134867/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 63437/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 115428/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 56767/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 101749/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 92725/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 253127/2025 - CLARIFICATION/DIRECTION
IA No. 89437/2025 - EXEMPTION FROM FILING O.T.
IA No. 133298/2024 - EXEMPTION FROM FILING O.T.
IA No. 207035/2024 - EXEMPTION FROM FILING O.T.
IA No. 115430/2024 - EXEMPTION FROM FILING O.T.
IA No. 160443/2025 - EXEMPTION FROM FILING O.T.
IA No. 133301/2024 - EXEMPTION FROM FILING O.T.
IA No. 133297/2024 - INTERVENTION APPLICATION
IA No. 157284/2024 - INTERVENTION APPLICATION
IA No. 134866/2024 - INTERVENTION APPLICATION
IA No. 56765/2025 - INTERVENTION APPLICATION
IA No. 108937/2024 - INTERVENTION APPLICATION
IA No. 92582/2025 - INTERVENTION APPLICATION
IA No. 209063/2024 - INTERVENTION/IMPLEADMENT
IA No. 166299/2024 - INTERVENTION/IMPLEADMENT
IA No. 89433/2025 - INTERVENTION/IMPLEADMENT
IA No. 253116/2025 - INTERVENTION/IMPLEADMENT
IA No. 63763/2025 - INTERVENTION/IMPLEADMENT
IA No. 203350/2025 - INTERVENTION/IMPLEADMENT
IA No. 108949/2024 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 28902/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 240922/2023 - STAY APPLICATION
IA No. 214764/2023 - STAY APPLICATION

Signature Not Verified
Digitally signed by ARJUN BISHT
Date: 2026.01.22 17:02:11 IST
Reason:

WITH

W.P.(C) No. 1336/2023 (PIL-W)
IA No. 22042/2024 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 108530/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 209243/2024 - INTERVENTION/IMPLEADMENT
IA No. 10426/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 44469/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 247593/2023 - STAY APPLICATION

W.P.(C) No. 1375/2023 (PIL-W)
IA No. 217032/2024 - INTERVENTION/IMPLEADMENT

W.P.(C) No. 42/2024 (PIL-W)
IA No. 14901/2024 - GRANT OF INTERIM RELIEF

W.P.(C) No. 85/2024 (PIL-W)
IA No. 30155/2024 - EXEMPTION FROM FILING O.T.

W.P.(C) No. 152/2024 (PIL-W)
IA No. 55916/2024 - STAY APPLICATION
CONMT.PET.(C) No. 724-727/2025 in W.P.(C) No. 1164/2023 (PIL-W)
FOR ADMISSION

Date : 21-01-2026 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Petitioner(s) :Mr. Prashant Bhushan, AOR

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Mr. Alim Anvar, Adv.
Mr. Santhosh K, Adv.
Mrs. Devika A.l., Adv.

Applicant-in-person

UPON hearing the counsel the Court made the following

O R D E R

1. Post the matters on 25.03.2026.

2. Counter affidavit, if any, be filed within six weeks.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR